

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2015 & IA NO. 125 OF 2018 &  
IA NO. 308 OF 2017 & IA NOS. 19, 20 & 96 OF 2016**

**Dated: 24<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission &  
Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1

Mr. Vikrant Pachnanda for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on  
**19.07.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*